

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL,
JAIPUR BENCH, JAIPUR.

REVIEW APPLICATION NO. 291/00022/2014
IN
ORIGINAL APPLICATION NO. 291/00635/2014

DATE OF ORDER: 24.11.2014

CORAM :

HON'BLE MR.ANIL KUMAR, ADMINISITRATIVE MEMBER

Neelam Tyagi wife of Shri Ashish Tyagi aged about 44 years, resident of Plot No. I-A, Charan Singh Park Colony, Tonk Road, Jaipur. Presently working as PGT (Bio) in KV No. 3, Jhalana Doongari, Jaipur.

... Applicant

VERSUS

1. Kendriya Vidyalaya Sangathan, 18, Institutional Area, Shaheed Jeet Singh Marg, New Delhi (through its Commissioner).
2. The Commissioner, Kendriya Vidyalaya Sangathan, 18, Institutional Area, Shaheed Jeet Singh Marg, New Delhi.
3. The Deputy Commissioner, Kendriya Vidhyalaya Sangathan (RO), Jaipur, 92 Gandhi Nagar Marg, Bajaj Nagar, Jaipur (Rajasthan).
4. The Principal Kendriya Vidyalaya No. 3, Jhalana Doongari, Jaipur, Rajasthan.

ORDER (CIRCULATION)

The applicant has filed the present Review Application for reviewing/modifying the order dated 21.11.2014 (Annexure RA/1) passed in OA No. 291/00635/2014 (Neelam Tyagi vs. Kendriya Vidyalaya Sangathan & Others).

2. The applicant in the RA has stated that in the final order dated 20.11.2014 (it should be 21.11.2014) inadvertently the designation of Smt. Saroj is mentioned as TGT whereas she is PGT BIO. This error has resulted into denial of relief to the applicant.

Anil Kumar

Review Application NO. 291/00022/2014

3. I have carefully perused the Review Application and the grounds taken therein. I have also perused the order dated 21.11.2014 passed in OA No. 291/00635/2014. I do find an inadvertent typing error in the order dated 21.11.2014 passed in OA No. 291/00635/2014. Accordingly, 6th line of Para No. 1 of order dated 21.11.2014 passed in OA No. 291/00635/2014 "that one Smt. Saroj who is working as TGT in" may be read as "that one Smt. Saroj who is working as PGT BIO in".

4. With these observations & directions the Review Application is disposed of.

Anil Kumar
(ANIL KUMAR)
MEMBER (A)

Abdul